GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2203
ANSWERED ON:10.03.2015
WOMEN IN POLICE FORCE
Chandrappa Shri B.N.;Mani Shri Jose K.;Muddahanumegowda Shri S.P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of women police personnel in the country along with the percentage of such personnel separately, as on date, rank and State/UT-wise:
- (b) whether there is shortage of women police personnel in the country, if so, the details thereof and the action taken in this regard;
- (c) whether the Government has issued any directive to the States to increase the per- centage of women personnel in police force upto 33 percent;
- (d) if so, the reaction of the States in this regard; and
- (e) the other corrective steps taken to increase the representation of women in police force and also in police stations to check sexual violence and crime against women as well as to make the police stations women friendly?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a): As per data compiled by Bureau of Police Research and Development (BPR&D), the strength of total women police in India is 1,05,325, as on 01.01.2014. The percentage of such police personnel is 6.11%. The actual strength of women police force: Rank and states/ UTs wise is at Annexure-I.
- (b): Yes, Madam. As on 01.01.2014, the actual strength of women police personnel is 6.11% at all India level. Ministry of Home Affairs has issued an advisory dated 04.09.2009 to all State/UT Governments to increase of women police to 33% of the total strength.
- (c) to (e): "Public Order" and "Police" are "State subjects" as per entry 2 of the list II of the VII Schedule of the Constitution of India. Therefore, it is the responsibility of the State Governments/ UTs Administration to give adequate representation to women in the State Police Forces. However, Ministry of Home Affairs has issued an advisory dated 04.09.2009 to all State/UT Governments regarding measure needed to curb crimes against women wherein it has been directed to all States/ UTs to increase of women police to 33% of the total strength.

All the State Governments have been requested to create additional posts of women constable/ SIs by converting the vacant posts of male constables into the posts of women constables. It has also been aimed that each police stations should have at least 3 women sub-inspectors and 10 women police constables, so that a women help desk is manned round the clock.